

Crl.A.No. 241 OF 1998
ITEM No.101
PART-HEARD

Court No. 5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.241 OF 1998

CHANDA & ORS Appellant (s)

VERSUS

STATE OF U.P. & ANR. Respondent (s)

Date : 31/03/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. UR Lalit, Sr. Adv.
Mr. M Mohsin Israilly, Adv.
Mr. MU Khan, Adv. for
Ms. Sangeeta Kumar, Adv.

For Respondent (s)Mr. Prashant Chaudhary, Adv. for
Mr. JK Bhatia, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. UR Lalit, learned senior counsel for the appellants resumed his arguments at 10.35 AM and concluded at 11.10 AM. Thereafter Mr. Prashant Chaudhary, learned counsel for the respondent-State made his submissions for a few minutes. Arguments concluded. Judgment reserved

(D.L.Chugh) (Vijay Aggarwal)
AR-cum-PS Court Master